

e-mail:law-jk@nic.in  
Fax : **Jammu**: 0191-2546753(Nov-April),  
Fax: **Srinagar**: 0194-2506063(May-Oct.)

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:- Deputation of Hon'ble Ms. Justice Gita Mittal, Chief Justice, High Court of Jammu and Kashmir, to attend two day Conference on "The Legal Life of Lady Hale" on 26<sup>th</sup> and 27<sup>th</sup> March, 2020 in Central London (UK).

**GOVERNMENT ORDER NO: 19 - JK(LD) OF 2020**  
**D A T E : 16 - 01 - 2020**

Sanction is hereby accorded to the:-

- i. deputation of Hon'ble Ms. Justice Gita Mittal, Chief Justice, High Court of Jammu and Kashmir, for attending the two days Conference on "The Legal Life of Lady Hale" on 26<sup>th</sup> and 27<sup>th</sup> March, 2020 in Central London (United Kingdom); and*
- ii. utilization of funds required for the purpose, out of 05 months budget under Detailed Head: 002-T.E.*

This issues with the concurrence of Finance Department conveyed vide U. O. No. FD-VII-10(26)2011.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**  
**Dated:16-01-2020.**

**No: LD(A) 2018/PF/CJ**

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Joint Secretary (Jammu and Kashmir), Ministry of Home Affairs, Government of India, New Delhi.
3. Principal Secretary to Hon'ble the Lieutenant Governor, J&K, Jammu.
4. Secretary to Government, General Administration Department.
5. Registrar General, J&K High Court, Jammu. This is with reference to his letter No. 28954/GS dated 13-12-2019 read with letter No. 29605/GS dated 19-12-2019.



6. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Jammu.
7. Director Archives, J&K, Jammu.
8. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
9. Incharge, Website, Department of L, J&PA.
10. Government Order file.
11. Concerned file.

*Ashish Gupta*  
16.01.2020  
**(Ashish Gupta)**  
**Deputy Legal Remembrancer**  
16.02.2020